Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 47 of 2011 & IA No. 73 of 2011

Dated: 17th October, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Chhattisgarh State Power Distribution Company Limited	**….**	**Appellant (s)**
	Versus	
ISA Power Private Limited & Anr.	**…..**	**Respondent (s)**

Counsel for the Appellant (s) : Mr. K. Gopal Choudhary

Counsel for the Respondent (s) : Mr. Mullapudi for R-1.
Ms. Sneha Venkatramani

ORDER

Learned counsel for the appellant has filed the rejoinder.

Post the matter for hearing on 23.11.2011.

(Justice P.S. Datta) **(Rakesh Nath)**
Judicial Member **Technical Member**

rkt